

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO.3277
TO BE ANSWERED ON 10.08.2015**

FUNDS THROUGH IRFC

3277. DR. C. GOPALAKRISHNAN:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the Railways have allowed Indian Railways Finance Corporation (IRFC) to raise funds through tax-free bonds during this current financial year;**
- (b) if so, the details thereof along with the purpose;**
- (c) whether the Railways have fixed any target to raise funds through these bonds; and**
- (d) if so, the details thereof?**

ANSWER

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS

(SHRI MANOJ SINHA)

(a) & (b): Indian Railway Finance Corporation (IRFC) has been authorized by the Ministry of Finance to issue tax-free bonds for a total amount of ₹ 6,000 crore during the financial year 2015-16 through public issue / private placement. The funds would be utilized mainly to finance acquisition of rolling stock for use by the Railways.

(c) & (d): The target for raising funds through tax-free bonds is ₹ 6,000 crore as authorized by the Ministry of Finance.
